

SHRI S. V. RAMASWAMY: Not yet, Sir. We have to process it.

SHRI K. S. CHAVDA: May I know whether the bridge will be a road-cum-rail bridge?

SHRI S. V. RAMASWAMY: They will be separate, they will not be "cum".

WELDING OF RAILWAY TRACK

•181. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) the length of railway track welded upto the end of 31st March, 1964;

(b) the length of track proposed to be welded during the year 1964-65; and

(c) the extent to which the recommendation of Railway Accidents Committee in this respect has been implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : (a) About 8300 kilometres welded track was in existence on 31-3-1964.

(b) About 2500 kilometres of track.

(c) Arrangements are being made to progressively increase the rate of welding to 3200 kilometres of track per year.

SHRI P. K. KUMARAN: May I know the basis on which these 1 rack are selected for welding the rails?

SHRI SHAH NAWAZ KHAN: Normally, the tracks are welded in places where the density of traffic is very heavy and in places where new rails are being put in.

SHRI ARJUN ARORA: May I know whether Government propose to speed up and complete the process on all sections of the Railways?

SHRI SHAH NAWAZ KHAN: Yes, Sir, we are acquiring some new welding plants and we do recognise the necessity of having more of welded track.

SHRI P. K. KUMARAN: Has the hon. Minister any idea as to how long it will take for the whole of the broad gauge system in India to be welded?

SHRI SHAH NAWAZ KHAN: That is not the intention, Sir. It is not intended to weld all the sections of the broad gauge track but as I said, the necessity will be felt where the density of traffic is very heavy.

SHRI H. C. DASAPPA: May I just add a word? This welding is necessary where you have got the recent heavy weight rails. It would be no use welding the old rails because they will have to be replaced soon and replacement becomes a big job if they are welded. So, as my colleague has said, it will be done where we have the new heavy rails.

SHRI I. K. GUJRAL: I May I know whether the welding is done departmentally or is the work allotted to some firms? If it is allotted to firms, may I know how many firms there are in India which can undertake this job?

SHRI SHAH NAWAZ KHAN: Sir, only the Flash butt welding is being done departmentally. We have got the Flash butt welding plant with us. Four of such plants are operating at present and we are getting three more. This is being done departmentally.

SHRI LOKANATH MISRA: May I know whether this welding will minimise the possibility of accidents? If that is so, why should not the entire track be welded all over India?

SHRI SHAH NAWAZ KHAN: Sir, the welding of the track will improve the riding qualities of the track.

smoother and faster running of train*. It has no direct connection with accidents.

SHRI BIREN ROY: Will the welding also involve filling the gaps with material which shrinks and expands in the opposite direction?

SHRI SHAH NAWAZ KHAN: Sir, normally, in order to counteract what is known as the creep, the expansion of the rails, certain gap is left between the rails.

SHRI BIREN ROY: I am only asking this whether this welding process involves the filling in of the gaps completely with certain material so that it reduces wear and tear and jerks on the bearings of the wheels and whether this work is also done by some contractors.

SHRI SHAH NAWAZ KHAN: Normally we allow the gap that we find sufficient. About the filling of the gap with materials by the contractors, I am not aware.

जनसभाओं में भाग लेने के लिए क्लर्कों

का दण्डित किया जाना

*१८२. श्री ए० बी० वाजपेयी: क्या डाक तथा तार विभाग के मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि फारेन पोस्ट, बम्बई के कार्यालय में काम करने वाले कुछ क्लर्कों को डोन्विली नगरपालिका के चुनाव के सिलसिले में आयोजित जनसभाओं में भाग लेने के लिए दण्डित किया गया है; और

(ख) यदि हां, तो क्या सरकारी कर्मचारी द्वारा चुनाव सभाओं में भाग लेना दण्डनीय अपराध है?

[CLERK, PUNISHED FOR PARTICIPATION IN PUBLIC MEETINGS

*182. SHRI A. B. VAJPAYEE: Will the Minister of POSTS AND TELEGRAPHS be pleased to state:

(a) whether it is a fact that some clerks working in the Office of Foreign Post, Bombay, have been punished for participating in the public meetings organised, in connection with the elections to the Dombivali Municipality; and

(b) if so, whether participation by a Government servant in election meetings is a punishable offence?

डाक तथा तार विभाग में उपमंत्रि
(श्री बी० भगवती): (क) और (ख)
सभा-पटल पर एक विवरण पत्र रखा जाता
है।

विवरण

(क) जी, नहीं। फिर भी १९५५ के केन्द्रीय असेनिक सेवा (आचरण) नियमों के नियम ४ का उल्लंघन करने के अपराध में एक क्लर्क के विरुद्ध अनुशासनिक कार्यवाही प्रारम्भ की गई है। कार्यवाही को अभी तक अन्तिम रूप नहीं दिया गया है।

(ख) किसी राजनैतिक दल द्वारा आयोजित किसी सार्वजनिक सभा में सरकारी कर्मचारी का केवल अभी कभी उपस्थित होना ही राजनीति में भाग लेना नहीं समझा जाएगा, बशर्तकि सरकारी कर्मचारी द्वारा सभा संचालित या आयोजित करने में कोई सक्रिय या विशेष भाग न लिया गया हो। किसी विशेष राजनैतिक दल की सभाओं में बारबार या नियमित रूप से उपस्थित होने का यह मतलब लगाया जा सकता है कि उस पर केन्द्रीय असेनिक सेवा (आचरण) नियमों के प्रावधान लागू हो सकते हैं, जिनमें यह दिया गया है कि कोई भी सरकारी कर्मचारी किसी भी

[] English translation.